

Cheating and forgery by ROs against OMCs

443. SHRI MD. NADIMUL HAQUE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that there have been cases of dealers of the Retail Outlets (ROs) indulging in cheating and forgery against the Oil Marketing Companies (OMCs);

(b) if so, the details thereof;

(c) the details of action taken by the OMCs against its dealers in this regard;

(d) whether it is mandatory for OMCs to lodge FIR against its dealers for indulging in cheating and forgery against them; and

(e) if so, the State-wise details of last three years of termination of ROs and FIRs lodged by OMCs relating to cheating and forgery by its dealers against them?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Retail Outlet (RO) dealers of Public Sector Oil Marketing Companies (OMCs) are governed by the terms and conditions of the Dealership Agreement entered into between OMC and respective RO dealer. In case of cheating and forgery, OMCs take action against the RO dealer for violation of the terms and conditions of the Dealership Agreement.

(d) and (e) OMCs have reported that there have been no established cases of RO dealers found indulging in cheating and forgery during the last three years, except a case of cheque bounce against the dealer of Indian Oil Corporation Limited (IOCL), namely, M/s Rajendra Service Station, Nasrullaganj, Sehore, M.P. IOCL have filed a case under Section 138 of the Negotiable Instrument Act against the dealer. At present, the matter is *sub-judice*.

Identification of pipelines for national gas grid

†444. SHRI RAM KUMAR KASHYAP: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has identified pipelines for creating of National Gas Grid;

(b) if so, the details thereof, and the time-limit fixed to complete the same;

(c) whether Government is running behind schedule in completing these pipelines;

† Original notice of the question was received in Hindi.

(d) if so, the reasons therefor; and

(e) the manner in which Government hopes to be successful in achieving its goal of energy security in the event of the projects not getting completed in time?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Government has envisaged about 15000 Kilometers additional gas pipelines for creating of national gas grid. Out of this, Government/Petroleum and Natural Gas Regulatory Board has approved about 13658 kms. pipelines for implementation. The details of identified pipelines are given in the Statement (*See* below).

(c) to (e) Gas pipelines are being developed in synchronization with the existing/upcoming gas sources and gas consuming markets. The absence of anchor gas demand centres and litigations regarding acquisition of Right of Use (RoU) in some parts of the country has affected some of the pipeline projects. The Government is making all out efforts for completion of national gas grid including resolution of Right of Use (RoU) issues in concerned parts of the country and through linkages with anchor load customers.

*Statement**Details of the approved gas pipelines which are under implementation*

Sl. No.	Name of Pipeline	Name of Entity	Length (Kms.)	Capacity (MMSCMD)	Scheduled Completion
1.	Jagdishpur-Haldia	GAIL (India) Limited	1847	16	Dec., 2018 (Ph-1)
2.	Bokaro-Ranchi-Talcher-Paradip	GAIL (India) Limited	550	4	-
3.	Kochi-Koottanad-Bangalore-Mangalore (Ph-II)	GAIL (India) Limited	1063	16	-
4.	Surat Paradip	GAIL (India) Limited	2112	74.81	-
5.	Shahdol-Phulpur	Reliance Gas Pipelines Limited	312	3.5	Jun-2016
6.	Kakinada-Vizag-Srikakulam	AP Gas Distribution Corporation	391	90	Jul-2017
7.	Mallavaram-Bhopal-Bhilwara via Vijaipur	GSPL India Transco Limited	2042	76.25	Dec-2017
8.	Mehsana-Bhatinda	GSPL India Gasnet Limited	2052	77.11	Dec-2017
9.	Bhatinda-Jammu-Srinagar	GSPL India Gasnet Limited	725	42.42	Dec-2017

10.	Ennore-Nellore	Gas Transmission India Pvt. Ltd.	430	36	Dec-2017
11.	Tie-in connectivity to the proposed Jaigarh LNG Terminal	H-Energy Gateway Pvt. Ltd.	60	29	2018
12.	Ennore-Thiruvallur-Bengluru-Puducherry-Nagapatinam-Madurai-Tuticorin	Indian Oil Corporation Ltd.	1385	84.67	Dec-2018
13.	Spur lines of Dadri-Bawana-Nangal	GAIL (India) Ltd.	86	-	main trunk lines has been commissioned. These spur lines will be developed with the readiness of gas customers.
14.	Spur lines of Chhainsa-Gurgaon-Jhajjar-Hisar	GAIL (India) Ltd.	193	-	
15.	Spur lines of Dabhol-Bangalore	GAIL (India) Ltd.	410	-	
TOTAL			13658	549.76	